

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 185/2016  
OA No. 4331/2014**

New Delhi this the 27<sup>th</sup> day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Smt. Vijay Rohilla,  
W/o Ashok Kumar,  
Age 39 years,  
Applicant for post of TGT,  
Hindi, Female (07/13)  
R/o D-35, Moti Bagh-1,  
New Delhi

- Petitioner/Applicant

(By Advocate: Mr. Sachin Kumar Jain)

VERSUS

1. Anindo Majumdar,  
Chairman,  
Delhi Subordinate Service Selection Board,  
Through its Secretary,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110 092
  
2. Rajesh Chopra,  
Secretary,  
Delhi Subordinate Service Selection Board,  
FC-18, Institutional Area,

Karkardooma, Delhi-110 092

3. Padmini Singla,  
Director,  
Govt. of NCT of Delhi,  
Directorate of Education,  
Old Delhi Secretariat Building,  
Timar Pur, Delhi-110 054 - Respondents

**ORDER (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

When this matter was taken up for hearing, the learned counsel for the petitioner seeks leave of this Tribunal to withdraw the Contempt Petition. Accordingly, the CP is dismissed as withdrawn. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

/1g/